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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 229/2018 and CM APPL. 7033/2018

MAHESH CHANDRA AGRAWAL ..... Appellant  
Through Mr. Manu K. Giri, proxy counsel for  
Mr. Rajesh Mahna, Adv.

versus

THE ACIT CIRCLE 59(1) NEW DELHI ..... Respondent  
Through None.

**CORAM:**

**HON'BLE MR. JUSTICE S. RAVINDRA BHAT**

**HON'BLE MR. JUSTICE A. K. CHAWLA**

**ORDER**

% **23.02.2018**

Request for adjournment is made on behalf of the appellant's  
counsel.

List on 6<sup>th</sup> April, 2018.

**S. RAVINDRA BHAT, J**

**A. K. CHAWLA, J**

**FEBRUARY 23, 2018**

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